CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

CP.No.101 of 2000 MA.713 of 2000 in OA.No.1443 of 1995

New Delhi, this 6th day of December 2000

HON'BLE SHRI KULDIP SINGH, MEMBER(J) HON'BLE SHRI M.P. SINGH, MEMBER(A)

Manoj Kumar Shrivastava and 14 others as per memo of parties ...Petitioners

(By Advocate: Shri B.s.Mainee)

versus

- 1. Shri D.P.Tripathi
 Secretary
 Ministry of Railways
 (Railway Board)
 Rail Bhavan, Raisina Road
 New Delhi
- 2. Shri K.B. Sankaran General Manager Central Railway Mumbai CST
- Shri Arvind Kumar
 Chief Administrative Officer
 (Construction)
 Central Railway
 Mumbai CST
- 4. Shri Narendra Kumar
 Dy. Chief Engineer (Construction)
 Central Railway
 Gwalior
 Respondents

(By Advocate: Shri V.S.R.Krishna and Shri O.P.Kshatriya)

ORDER(Oral)

Hon'ble Shri Kuldip Singh, M(J)

Learned counsel for the petitioners wants to withdraw the C.P. The C.P. is dismissed as withdrawn.



2. Shri O.P. Kshatriya, learned counsel appearing in MA.713/2000 for extension of time, submits that with the withdrawal of the C.P. the MA has become infructuous. MA.713/2000 is dismissed as having become infructuous.

(M.P.Singh)
Member(A)

(Kuldip Singh) Member(J)